

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 107
CP No. 12/46(2)/JPR/2023
Under Section 46(2) of
Companies Act, 2013**

In the matter of:

Sumati Projects Limited

...Petitioner

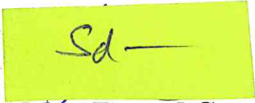
Versus

Shree Cement Ltd. and Anr.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 06.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 04, 2024